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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 71/15	IA 125/17 in TP 79/16	For Hearing Respondents on IA.	397/ 398	S. Jayvikram & 3 Others Vs Sorke Chandrasenan Hospitals (P) Ltd., & 6 Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	ABHIJIT ATUR 9663309317	Respondents	
2	Ramya M.C	Petitioner	

Counsel for petitioner is present. Counsel for respondents is also present. IA 125/17 is listed today for further hearing. Heard. Orders passed vide separate orders.

The matter was originally listed on 03.10.2017. Hence, list this case on 03.10.2017.


MEMBER (J)


MEMBER (T)